

ORISSA ACT 13 OF 1964

THE ORISSA COURT OF WARDS (AMENDMENT) ACT, 1964

[Received the assent of the Governor on the 19th November 1964, first published in an extraordinary issue of the Orissa Gazette, dated the 5th December 1964]

AN ACT TO AMEND THE ORISSA COURT OF WARDS ACT, 1947

BE it enacted by the Legislature of the State of Orissa in the Fifteenth Year of the Republic of India, as follows :—

Short title

1. This Act may be called the Orissa Court of Wards (Amendment) Act, 1964.

Amendment
of section 60,
Orissa Act
26 of 1947.

2. In section 60 of the Orissa Court of Wards Act, 1947, in sub-section (1) for the words "within two years" the words "within five years" shall be substituted.

Orissa Act
26 of 1947.